NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

5. Company Appeal/18/2022
IN
C.P.(IB)-1890(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **23.09.2022**

NAME OF THE PARTIES: Dena Bank

V/S

Nitin Fire Protection Industries Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Prakash Shinde, counsel appearing for the Liquidator is present through virtual hearing.

Company Appeal 18/2022

None appeared for the appellant. Appellant shall issue notice to the Liquidator and also furnish the copy to him so as to unable the liquidator to file his reply.

List this matter on **06.10.2022.**

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
H. V. SUBBA RAO
Member (Judicial)

//SKS//